

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1152

DATED:- 19/2/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various object Heads for the current year 2015-16 as per detailed below:-

Rs. In lacs.

S.No.	Name of the Court.	Salary	POL	T.E.	Tele phone	2071P&ORB (NPS)
1.	Pr.D&S Judge, Leh	3.00	----	----	----	0.03
2.	Pr.D&S Judge, Budgam	----	----	0.89	----	----
3	Pr.D&S Judge, Poonch	2.00	0.60	0.40	0.05	0.12
4	Pr.D&S Judge, Baramulla.	----	0.30	0.20	0.10	----
5	Pr.D&S Judge, Kupwara.	----	----	----	----	0.02
6.	Pr.D&S Judge, Shopian.	----	0.40	----	0.15	----
7.	Adl. D & S Judge Baramulla	----	----	0.10	----	----
8.	Addl.D&S Judge, Handwara	----	----	0.90	----	----
9.	Addl.D&S Judge, Doda.	----	----	0.10	0.20	----
10	2 nd . Addl.D&S Judge, Srinagar.	----	0.15	----	----	----
11	C.J.M. Samba.	6.00	0.10	----	----	----
12	Municipal Mag Jammu.	1.75	----	----	----	----
13	Sub Judge, Chadoora.	----	----	----	0.10	----
14	Sub Judge,Pattan.	2.00	----	----	----	----
15	Spl.Mob.Mag,Baramula (Under 13 th F.C)	----	----	0.25	----	----
16	Munsiff,Ganderbal.	0.80	----	----	----	0.02
17	Munsiff, Bani.	----	0.35	0.40	----	----
18	Munsiff, Mendhar.	----	0.40	0.40	----	----
19	Munsiff, Majalta.	----	0.20	----	----	----
20	Munsiff, Thanamandi.	4.00	----	----	----	0.02
21	Munsiff, Mahore.	----	----	0.45	----	----
22	Munsiff, Tral.	----	0.30	0.40	----	----
23	Munsiff, Kupwara.	----	----	----	----	0.12
24.	Addl.Mob.Mag.Thana mandi (Under 13 th F.C)	----	0.40	0.90	----	0.03
25.	Addl.Mob.Mag Kulgam (Under 13 th F.C)	0.20	0.30	----	----	0.10
26	2 nd .Addl.Munsiff, Srinagar.	3.00	0.40	----	----	----

By order.

(Ram Singh)

Deputy Registrar (Acctts)

No: 37958-38004/AC Dated: 19/2/2016

Copy to the:

1-6	Pr. D&S Judge, Leh/Budgam/Poonch/Baramulla/Kupwara/Shopian
7-9	Addl.D&S Judge, Baramulla/Handwara/Doda.
10	2 nd .Addl.D&S Judge, Srinagar.
11.	C.J.M. Samba.
12	Municipal Magistrate, Jammu.
13-14	Sub Judge, Chadoora/Pattan.
15	Spl. Mob. Magistrate, Baramulla (Under 13 th F.C)
16-23	Munsiff, Ganderbal/Bani/Mendhar/Majalta/Thanamandi/Mahore/Tral/Kupwara.
24-25	Addl. Mob. Magistrate, Thanamandi/Kulgam (Under 13 th Finance Commission)
26.	2 nd . Addl. Munsiff, Srinagar.
27	Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
28	Try. Officer, Saddar Court Try, Srinagar.
29-47	Try Officer, Leh/Budgam/Poonch/Baramulla/Kupwara/Shopian/Handwara/Doda/Samba/Chadoora/Pattan/Ganderbal/Bani/Mendhar/Majalta/Thanamandi/Mahore/Tral/Kulgam for inf. and n/a.
48.	Order book.

50. 9/c nic. H-c. nbg saman for up-loading on high court website.

Deputy Registrar (Acctts)

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

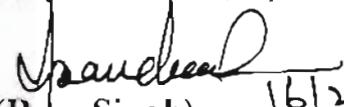
ORDER

NO: 1102

DATED:- 16/2/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under various object Heads for the current year 2015-16, as per annexure to this Order.


By Order


(Ram Singh) 16/2

Deputy Registrar (Acctts)

No: 37033-187/AC Dated: 16/2/2016
Copy to the:-

1-17	Pr. D&S Judge, Jammu/Srinagar/Bhaderwah/Budgam/Rajouri/Anantnag/Pulwama/Reasi/Shopian/Ramban/Udhampur/Ganderbal/Kulgam/Kargil/Samba/Kathua/Bandipora.
18	Spl. Judge, Anti-corruption, CBI (Cases) Srinagar.
19-25	Addl. D&S Judge, Anantnag/Pulwama/Rajouri/Handwara/Jammu/Doda/Udhampur.
26-28	Ist. Addl. D&S Judge, Jammu/ Baramulla/ Srinagar.
29.	3 rd . Additional D&S Judge, Jammu.
30.	Addl. District Judge (Matrimonial Cases) Jammu.
31-43.	C.J.M. Srinagar/Reasi/Jammu/Poonch/Shopian/Doda/Kulgam/Ramban/Leh/Kargil/Handwara/Udhampur/Pulwama.
44-51	Sub Judge, Katra/Jammu/Bhaderwah/Surankot/Pattan/Baramulla/Vailoo/Bijbehara.
52	Excise Magistrate, Jammu.
53.	City Judge, Jammu.
54-55	P&T Magistrate, Jammu/Srinagar.
56.	Railway Magistrate, Jammu.
57-58	Spl. Mob. Mag. (T) Jammu/Srinagar.
59-64	Spl. Mob. Mag. Poonch/Bhaderwah/Udhampur/Srinagar/Baramulla/Anantnag. (Under 13 th F.C)
65-66	Addl. Mob. Mag(T) Jammu/Srinagar.
67-91	Munsiff, Reasi/Kishtwar/Udhampur/Mahanpur/Bishnah/Chenani/Gool/Budhal/Kotranka/Kalakote/Banihal/Chadoora/Ganderbal/Shopian/Sankoo/Billawar/Kupwara/Nobra/Tangdhar/Kangan/Buniyar/Tral/Pampore/Budgam/Bandipora.
92-98	Distt. Mob. Mag. (T) Rajouri/Udhampur/Poonch/Doda/Kathua/Sopore/Anantnag.
99	3 rd . Addl. Munsiff, Srinagar.
100-102	Addl. Mob. Mag, Pantha Chowk/Udhampur/Ramban (Under 13 th Finance Commission)
103-04	Sub Registrar, Jammu/Srinagar.
105	Try Officer, Sub Try. Distt. Court complex, Janipur, Jammu.
106	Try. Officer, Saddar Court Try, Srinagar.
107-54	Try Officer, Bhaderwah/Kulgam/Rajouri/Pulwama/Anantnag/Reasi/Shopian/Ramban/Kathua/Udhampur/Ganderbal/Kulgam/Kargil/Samba /Bandipora/Handwara/Doda/Baramulla/Poonch/Leh/Kargil/Katra/Surankote/Pattan/Vailoo/Bijbehara/Kishtwar/Mahanpur/Bishnah/Chenani/Gool/Budhal/Kotranka/Kalakote/Banihal/Chadoora/Sankoo/Billawar/Kupwara/Nobra/Tangdhar/Kangan/Buniyar/Tral/Pampore/Budgam/Kathua/Sopore/ for inf. and n/a
155	Order book.


Deputy Registrar (Acctts)

O.No: 1102 Dt 16-2-2016

Annexure "A"

S.No.	Name of the Court.	Salary	POL	T.E	Tele phone	2071-P&ORB (NPS)
1.	Pr.D&S Judge, Jammu	----	----	0.10	----	----
2.	Pr.D&S Judge, Srinagar.	----	0.15	0.50	----	----
3.	Pr.D&S Judge, Bhandarwah	----	----	0.10	0.15	----
4.	Pr.D&S Judge, Budgam.	----	0.30	----	----	----
5.	Pr.D&S Judge, Rajouri.	----	0.30	----	0.15	----
6.	Pr.D&S Judge, Pulwama.	7.00	0.30	0.10	0.10	
7.	Pr.D&S Judge, Anantnag.	----	0.30	0.50	0.15	----
8.	Pr.D&S Judge, Reasi.	----	0.25	0.08	0.15	----
9.	Pr.D&S Judge, Shopian.	----	----	0.30	----	----
10.	Pr.D&S Judge, Ramban.	----	0.25	0.70	0.15	----
11.	Pr.D&S Judge, Udhampur	----	0.20	----	----	----
12.	Pr.D&S Judge, Ganderbal.	----	0.40	0.15	0.15	----
13.	Pr.D&S Judge, Kulgam.	----	0.10	----	0.12	----
14.	Pr.D&S Judge, Kargil.	----	0.20	----	0.15	----
15.	Pr.D&S Judge, Samba.	----	0.20	0.10	----	----
16.	Pr.D&S Judge, Kathua.	----	0.15	0.10	----	----
17.	Pr.D&S Judge, Bandipora.	----	0.35	0.40	0.10	----
18.	Spl.Judge, Anti-corruption (CBI Cases) Srinagar.	----	----	0.70	----	----
19.	Addl.D&S Judge, Anantnag	----	----	0.20	0.15	----
20.	Addl.D&S Judge, Pulwama.	----	0.20		0.10	
21.	Addl.D&S Judge, Rajouri	1.00	0.10	----	----	----
22.	Addl.D&S Judge, Handwara	----	0.15	----	----	0.15
23.	Addl.D&S Judge, Jammu.	----	0.20	----	----	----
24.	Addl.D&S Judge, Doda.	----	0.20	0.10	----	----
25.	Addl.D&S Judge, Udhampur	----	0.15	0.10	----	----
26.	Ist.Addl.D&S Judge, Jammu	----	----	----	0.05	----
27.	Ist.Addl.D&S Judge, Baramulla.	----	0.05	0.20	0.15	----
28.	Ist. Addl.D&S Judge, Sgr.	1.20	0.26	0.25	----	----
29.	3 rd . Addl.D&S Judge, Jammu	2.00	0.11	----	0.04	----
30.	Addl.Distt.Judge(Matrimonial Cases)Jammu.	----	0.15	0.40	----	----
31.	C.J.M. Srinagar.	----	0.30	0.30	0.10	----
32.	C.J.M. Reasi.	----	----	0.15	----	----
33.	C.J.M. Jammu.	----	0.15	----	0.05	----
34.	C.J.M. Poonch	----	0.30	0.50	----	----
35.	C.J.M. Shopian.	----	0.20	----	0.10	----
36.	C.J.M.Doda.	----	0.20	----	----	----
37.	C.J.M.Kulgam.	----	0.20	0.10	----	----
38.	C.J.M. Ramban.	----	0.05	0.20	0.03	----
39.	C.J.M. Leh.	----	0.20	----	----	----
40.	C.J.M. Kargil.	----	----	0.30	0.15	----
41.	C.J.M. Handwara.	----	0.30	0.10	0.10	----
42.	C.J.M. Udhampur.	----	0.15	0.10	----	----
43.	C.J.M. Pulwama.	----	0.10	----	----	----
44.	Sub Judge, Katra.	----	0.30	----	----	----
45.	Sub Judge, Jammu.	----	0.20	0.10	0.05	----
46.	Sub Judge, Bhandarwah.	----	0.07	0.05	0.02	----
47.	Sub Judge, Surankote.	----	----	0.30	----	----
48.	Sub Judge, Pattan.	----	0.20	-20	----	----
49.	Sub Judge, Baramulla.	----	0.15	----	----	----
50.	Sub Judge, Vailoo.	----	0.20	----	----	----
51.	Sub Judge, Bijbehara.	----	0.20	0.10	----	----
52.	Excise Magistrate, Jammu.	----	0.15	0.05	----	----
53.	City Judge, Jammu.	----	0.25	----	----	----
54.	P&T Magistrate, Jammu.	----	0.15	----	----	----
55.	P&T Magistrate, Srinagar.	----	0.35	0.10	----	----
56.	Railway Mag. Jammu.	----	0.20	----	0.10	----
57.	Spl. Mob. Mag. (T) Jammu.	----	0.40	0.10	----	----
58.	Spl. Mob. Mag. (T) Sgr.	----	0.40	0.10	----	----

[Handwritten Signature]

O. No: 1102 Dt 16/2/2016

Annexure "A"

S.No	Name of the Court.	Salary	POL	T.E.	Tele phone	2071-P&ORB (NPS)
59	Spl.Mob.M.ag. Poonch (Under 13 th F.C.)	0.40	0.10	0.10	----	----
60	Spl.Mob.Mag.Bhaderwah (Under 13 th F.C)	4.00	0.14	0.30	----	----
61	Spl.Mob.Mag.Udhampur (Under 13 th F.C)	----	0.15	0.10	----	----
62	Spl.Mob.Mag.Srinagar (Under 13 th F.C)	----	0.30	0.40	0.10	----
63	Spl.Mob.Mag. Baramulla. (Under 13 th F.C)	----	0.20	----	0.05	----
64	Spl.Mob.Mag. Anantnag. (Under 13 th F.C)	----	0.30	---	0.10	----
65	Addl.Mob.Mag(T) Jammu.	----	0.30	0.10	----	----
66	AddlMob.Mag(T) Srinagar.	----	0.30	0.10	----	----
67	Munsiff, Reasi.	----	0.15	0.20	----	----
68	Munsiff, Kishtwar.	----	0.15	0.10	0.02	0.05
68	Munsiff, Udhampur.	----	0.15	0.10	----	----
70	Munsiff, Mahanpur.	----	0.10	0.40	---	----
71	Munsiff, Bishnah.	----	0.30	----	----	----
72	Munsiff, Chenani.	----	0.20	0.20	----	----
73	Munsiff, Gool.	----	----	0.30	----	----
74	Munsiff, Budhal.	----	----	0.30	----	----
75	Munsiff, Kotranka.	----	0.25	0.40	----	----
76	Munsiff, Kalakote.	----	0.15	0.20	----	----
77	Munsiff, Banihal.	----	0.15	0.30	----	----
78	Munsiff, Chadoora.	----	0.30	----	0.10	----
79	Munsiff, Ganderbal.	----	0.30	0.60	---	----
80	Munsiff, Shopian.	----	0.20	----	----	----
81	Munsiff, Sankoo.	----	0.10	0.10	----	----
82	Munsiff, Billawar	---	0.15	0.25	----	----
83	Munsiff, Kupwara.	----	0.25	0.30	0.10	----
84	Munsiff, Nobra.	----	0.20	0.15	----	----
85	Munsiff, Tangdhar.	2.00	----	----	----	----
86	Munsiff, Kangan.	----	0.20	0.20	0.05	----
87	Munsiff, Buniyar.	----	0.20	0.30	0.10	----
88	Munsiff, Tral.	----	----	0.30	----	----
89	Munsiff, Pampore.	----	0.15	----	----	----
90	Munsiff, Budgam.	0.42	0.25	----	----	----
91	Munsiff, Bandipora.	----	0.10	0.10	----	----
92	Distt.Mob.Mag.(T) Rajouri.	----	0.30	0.50	----	----
93	Distt.Mob.Mag(T) Udhampur.	----	0.30	0.40	0.10	----
94	Distt.Mob.Mag(T) Poonch.	----	0.30	0.40	----	----
95	Distt. Mob.Mag.(T)Doda.	----	0.30	0.30	----	----
96	Distt.Mob.Mag(T) Kathua.	----	0.25	0.10	----	----
97	Distt. Mob.Mag(T) Sopore.	----	0.25	0.15	----	----
98	Distt. Mob.Mag(T) Aanantnag.	----	0.25	0.15	----	----
99	3 rd . Addl.Munsiff, Sgr.	----	0.30	0.10	---	---
100	Addl.Mob.Mag.Shopian (Under 13 th F.C)	----	0.20	0.20	----	----
101	Addl.Mob.Mag,Pantha Chowk, Under 13 th F.C.	----	0.30	----	----	----
102	Addl.Mob.Mag,Udhampur, Under 13 th F.C.	----	0.15	0.10	----	----
103	Addl.Mob.Mag Ramban (Under 13 th F.C.)	----	0.15	0.10	----	----
104	Sub Registrar Srinagar.	----	0.30	0.60	----	----
105	Sub Registrar, Jammu.	----	0.30	----	----	----

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HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

NO: 1075

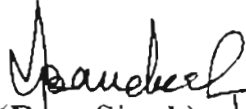
DATED:- 10/2/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Judges, under object Head "O.E" particularly for payment of wages of Daily Wagers for the current year 2015-16, as per annexure to this Order. The allotment is subject to fulfillment of following conditions:-

1. All financial rules/Orders and instructions issued by the Govt. from time to time shall be observed while incurring the expenditure against the allocated amounts.
2. Administrative approval/Technical sanction be obtained wherever required before the expenditure is incurred.
3. The DDO will ensure that the expenditure under various budget heads is kept within the budget allocation.
4. The drawing & disbursing officer shall furnish the monthly drawl/expenditure statement invariably by the 10th of succeeding month.
5. The DDO's shall ensure to book the expenditure as per following classification for proper accounting:

Major Head 2014 Adm. of Justice.
Sub Head 0488-Distt & Sessions Judge.
Minor Head 105-Civil & Sessions Judges
Group Head 0099 General.

By Order


(Ram Singh) 10/2/16


Deputy Registrar (Acctts)

No: 36574-715/AC Dated: 10/2/2016

Copy to the:-

1-8	Pt. D&S Judge, Jammu/ Kathua/Reasi//Ramban/Kishtwar/Bhaderwah/Poonch/Rajouri /Srinagar/Ganderbal/Budgam/Pulwama/Shopian/Baramulla/Bandipora/Kupwara/Anantnag/Kulgam/Leh/Kargil.
9-10	Addl. D&S Judge, Kathua/Doda
11-20	C.J.M.Samba/Doda/Ramban/Ganderbal/Shopian/Sopore/Anantnag/Kulgam/Budgam/Handwara
21-28	Sub Judge, Ramnagar/Katra/Nowshera/Surankote/Pattan/Uri/Bijbehara/Vailoo/Chadoora /Kupwara.
29-69	Munsiff, Akhnoor/Bishnah/R.S.Pura/Hiranagar/Billawar/Basohli/Bani/Mahanpur/Majalta/ Mahore/Kotranka/Budhal/Sunderbani/Kalakote/Mendhar/Thathri/Gandoh/Banihal/Gool/ Ganderbal/Kangan/Tral/Pampore/Tangmarg/Dangi wacha/Sumbal/Bandipora/Anantnag/ Aishmuqam/Shangus/Dooru/Qazigund/D.H.Pura/Budgam/Magam/Chara-i-sharief/ Tangdhar/Sogam/Handwara/Sankoo/Zanaskar.
70.	Addl. Mobile Magistrate, Beerwah (Under 13 th Finance Commission)
71	Treasury Officer Sub Treasury, District Court Complex, Janipur, Jammu
72	Treasury Officer Sub Treasury Sudder Court Complex, Srinagar
73-140	Treasury Officer, Akhnoor/Bishnah/R.S.Pura/Samba/Kathua/Hiranagar/Billawar/Basohli/ Bani/Mahanpur/Rarnagar/Majalta/Reasi/Katra/Mahore/Rajouri/Nowshera/Kotrnka/Budhia/ Sunderbani/Kalakote/Poonch/Surankote/Mendhar/Bhaderwah/Doda/Thathri/Gandoh/Ramban /Banihal/Gool/Kishtwar/Ganderbal/Kangan/Pulwama/Tral/Pampore/Shopian/Baramulla/ Sopore/Pattan/Uri/Tangmarg/Dangi wacha/Sumbal/Bandipora/Anantnag/Bijbehara/Vailoo/ Aishmuqam/Shangus/Dooru/Kulgam/Qazigund/D.H.Pura/Budgam/Chadoora/Magam/ Charasharief/Beerwali/Kupwara/Handwara/Tangdhar/Sogam/Leh/Kargil/Sanko/Zanaskar form information and necessary action.
141.	Order book.

9/c Nic H.C. Wng Jammu, for up-loading on website.


10/2/2016
Deputy Registrar(Acctts)

Annexure "A"

	District Kulgam	"(O.E)" Amount
1.	C.J.M Kulgam	22,500/-
2	Munsiff, Qazigund	9,000/-
3	Munsiff, D.H.Pora	54,000/-

	District Budgam	"(O.E)" Amount
1	Pr D&S Judge Budgam	1,62,000/-
2	C.J.M. Budgam	45,000/-
3	Sub Judge, Chadoora	13,500/-
4	Munsiff, Budgam	49,500/-
5	Munsiff, Magam	36,000/-
6	Munsiff, Chara-ie-shrief	45,000/-
7	Addl. Mobile Magistrate, Beerwah (Under 13th F. C)	49,500/-

	District Kupwara	"(O.E)" Amount
1	Pr.D&S Judge Kupwara	2,02,500/-
2	C.J.M. Handwara	22,500/-
3	Sub Judge, Kupwara	22,500/-
4	Munsiff, Tangdhar	1,21,500/-
5	Munsiff, Sogam	27,000/-
6	Munsiff, Handwara	22,500/-

	District, Leh	"(O.E)" Amount
1	Pr.D&S Judge,Leh	18,000/-

	District Kargil	"(O.E)" Amount
1	Pr.D&S Judge Kargil	18,000/-
2	Munsiff, Sankoo	58,500/-
3	Munsiff, Zanskar	27,000/-
	Grand Total:	56,59,022/-



Annexure "A"

S.No	Name of the Court	"(O.E)" Amount
	District Srinagar	
1.	Pr.D&S Judge, Srinagar	4,09,500/-

S.No	Name of court.	"(O.E)" Amount
	District Ganderbal	
1.	Chief Judicial Mgst. Ganderbal	31,500/-
2.	Munsiff Ganderbal	45,000/-
3.	Munsiff Kangan	31,500/-

	District Pulwama	"(O.E)" Amount
1	Pr.D&S Judge, Pulwama	1,60,000/-
2	Munsiff, Tral	45,000/-
3	Munsiff, Pampore	1,19,000/-

	District Shopian	"(O.E)" Amount
1.	Pr. District & Sessions Judge, Shopian	40,500/-
2	C.J.M. Shopian	54,000/-

	District Baramulla	"(O.E)" Amount
1.	Pr.D&S Judge, Baramulla	3,51,000/-
2	Addl. D&S Judge, Baramulla	-----
3	C.J.M. Sopore	67,500/-
4	Sub Judge Pattan	58,500/-
5	Sub Judge Uri	13,200/-
6	Munsiff, Tangmarg	49,500/-
7	Munsiff, Dangi wacha	31,500/-

	District Bandipora.	"(O.E)" Amount
1.	Munsiff, Sumbal	1,26,000/-
2	Munsiff, Bandipora	36,000/-

	District Anantnag	"(O.E)" Amount
1	Pr.D&S Judge, Anantnag	1,79,500/-
2	C.J.M. Anantnag	2,38,500/-
3	Sub Judge, Bijbehara	76,500/-
4	Sub Judge, Vailoo	27,000/-
5	Munsiff, Anantnag	31,500/-
6	Munsiff, Aishmuqam	1,03,500/-
7	Munsiff, Shangus	49,500/-
8	Munsiff, Dooru	40,500/-

Handwritten signature

D.No 1075 Dt 10-2-2016

Annexure "A"

	District Poonch	"(O.E)" Amount
1	Pr.D&S Judge,Poonch	49,500/-
2	Sub Judge, Surankote	49,000/-
3	Munsiff, Mandher	72,000/-

	District Doda	"(O.E)" Amount
1	Pr.D&S Judg Bhaderwah	
2	Addl D&S Judge, Doda	18,000/-
3	C.J.M. Doda	49,500/-
4	Munsiff Thathri	54,000/-
5	Munsiff, Gandoh	49,500/-

	District Ramban	"(O.E)" Amount
1.	Pr.District & Sessions Judge Ramban	31,500/-
2	C.J.M. Ramban	40,500/-
3	Sub Judge, Batote	----
4	Munsiff, Banihal	54,000/-
5	Munsiff, Gool	31,500/-

	District Kishtwar	"(O.E)" Amount
1.	Pr.District & Sessions Judge Kishtwar	60,000/-

[Handwritten Signature]

S.No.	District Jammu	"(O.E)" Amount
1	Principal D&S Judge, Jammu	4,38,000/-
2	Munsiff, Akhnoor	1,48,500/-
3	Munsiff, Bishnah	31,500/-
4	Munsiff, R.S.Pura	40,500/-

	District Samba.	"(O.E)" Amount
1.	C.J.M. Samba	27,000/-
2	Addl. Munsiff, Samba	40,500/-

	District Kathua	"(O.E)" Amount
1	Pr.D&S Judge, Kathua	36,600/-
2	Addl. D&S Judge, Kathua	13,500/-
3	Munsiff, Hiranagar	50,000/-
4	Munsiff, Billawar	1,35,000/-
5	Munsiff, Basohli	36,000/-
6	Munsiff, Bani	32,000/-
7	Munsiff, Mahanpur	80,222/-

	District Udhampur	"(O.E)" Amount
1	Sub Judge, Ramnagar	22,500/-
2	Munsiff, Majalta	67,500/-

	District Reasi.	"(O.E)" Amount
1.	Pr.District & Sessions Judge Reasi	13,500/-
2	Sub Judge, Katra	22,500/-
3	Munsiff, Mahore	1,62,000/-

	District Rajouri	"(O.E)" Amount
1	Pr.D&S Judge Rajouri	9,000/-
2	Sub Judge, Nowshara	72,000/-
3	Munsiff, Kotranka	22,500/-
4	Munsiff, Budhal	27,000/-
5	Munsiff, Sunderbani	36,000/-
6	Munsiff, Kalakote	54,000/-

[Handwritten Signature]

HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

ORDER

No: 1028

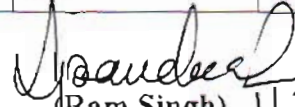
Dated: 11/2/2016

Sanction is hereby accorded to the additional allotment of funds in favour of the following Subordinate Courts under Major head 2014-Adm. of Justice, Sub head 0488 Distt.& Sessions Courts under various object Heads and 2071-P&ORB (Defined Pension Scheme) object head 641-Pensionary Charges, for the current year 2015-16, as detailed below.

Rs. In lacs.

S.No.	Name of the Court.	Salary	R.R.T	2071-P&ORB (NPS)
1.	Pr.D&S Judge, Kulgam.	----	-----	0.10
2.	Addl.D&S Judge, Udhampur	----	----	0.10
3.	Ist.Addl.D&S Judge, Jammu	8.00	----	----
4.	Sub Judge, Vailoo.	7.00	----	----
5.	Sub Judge, Batote.	----	0.05	----
6.	Spl.Mob.Mag(T)Jammu.	3.50	----	----
7.	Munsiff, Zanaskar.	----	----	0.35
8.	3 rd .Addl.Munsiff, Jammu.	4.70	----	----

By Order.


(Ram Singh) 11/2/2016
Deputy Registrar(Acctts)

No: 35812-26/AC

Dt: 11/2/2016

Copy to the:-

1. Pr.D&S Judge, Kulgam.
2. Addl.D&S Judge, Udhampur.
3. Ist. Addl. D&S Judge, Jammu.
- 4-5 Sub Judge, Vailoo/Batote.
6. Spl.Mob.Mag(T)Jammu.
7. Munsiff, Zanaskar.
8. 3rd.Addl. Munsiff, Jammu.
9. Try. Officer, Sub Try. Distt.Court complex, Jammu.
- 10-14 Try. Officer, Kulgam/Udhampur/Vailoo/Batote/Zanaskar.
..... for inf. and n/a
15. Order file


Deputy Registrar(Acctts) 11/2/2016